

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> SEPTEMBER, 2023, 02:30 P.M.**  
CP/16/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Rishi Prasad Agarwal, 2. Sunita Agarwal, 3. Shreyan Goyel, 4. Rhea Goyel, 5. RP Metaliks Pvt. Ltd. Vs. Druk Fules Ltd. 2. Balwan Bhama, 3. Youdhistra Bhama, 4. Krishna Bhama, 5. Gaurav Bhama &Two Others.
Under Section	U/s 241/242/244&58/59 of Comp. Act. 2013.

For Petitioner (s) : Ms. Swapna Choubey, Adv.

For Respondent (s) : Mr. Biman Debnath, PCS.

**ORDER**

Mr. Aditya Jain and Mr. Arjun Kundra for R-5.List this matter for final hearing both in the I.A as well as in the main company petition on **20.10.2023**.

Both parties are directed to get ready for addressing their arguments without asking for any adjournment.

**Sd/-**

**Shri K.K.Singh  
Member (Technical)**

**Sd/-**

**H.V. Subba Rao  
Member (Judicial)**